NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

TP No. 44/CTB/2019, (CP (IB) No. 373/KB/2017), IA (IB) No. 113/CB/2020
IA (IB) No. 206/CB/2022, IA (IB) No. 216/CB/2022, IA (IB) No. 314/CB/2022
IA (IB) No. 10/CB/2023, IA (IB) No. 48/CB/2023, IA (IB) No. 83/CB/2023
IA (IB) No. 84/CB/2023, IA (IB) No. 85/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Adhunik Metaliks Ltd.
Under Section	7 IBC

For Petitioner (s)

Ms. Kirti Suri, Sr. Adv. } IA Nos. 216/22
Mr. Hitendra Nath, Adv. } 314/22 & 10/23
Mr. Saswat Kr. Acharya, Adv.} IA Nos. 113 48 & 206

For Respondent (s)

Ms. Zenish M. Wallace, Adv.} IA No. 48/23
Mr. Saswat K. Acharya, Adv.} IA Nos. 216, 314, 10, 83, 84, 84
Mr. S. S. Mohapatra, Adv.} IA No. 206/22

ORDER

IA (IB) No. 113/CB/2020 and IA (IB) No. 48/CB/2023:
Ld. Counsel Mr. Saswat K. Acharya appears on behalf of the applicant. Respondent is represented by Ld. Counsel Ms. Zenish Mary Wallace. It is brought to notice that reply affidavit has been filed today. Matter adjourned to 18.04.2023.

IA (IB) No. 206/CB/2022:
Ld. Counsel on both sides present. Matter heard. Reserved for order.

IA (IB) No. 216/CB/2022:
Ld. Senior counsel Ms. Kiran Suri is present for the applicant. Ld. Counsel Mr. S. K. Acharya appears for R1&R2. No appearance for R3&R4. Notice sent to R3 by speed post for hearing date 06.09.2022, was served. In spite of

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service, he has not turned up. For R-4 already counsel appeared on earlier occasion but today no representation. Reply of R1-R2 already filed. Initial arguments of the petitioner side heard. From the submissions, it appears that appearance of R-3 is necessary hence, to given one more opportunity. Ordered notice to R-3 by registry, by speed post and by e-mail for his personal appearance on the next date of hearing. Registry is also directed to send notice to R4 by speed post and by e-mail. List the matter for further consideration on 18.04.2023.

IA (IB) No. 314/CB/2022 and IA (IB) No. 10/CB/2023:
Ld. Counsel on both sides present. Matter adjourned to 18.04.2023.

IA (IB) No. 83/CB/2023:
Both sides counsel present. This is an application filed to take on record the rejoinder in respect of reply affidavit of IA(IB) No. 10/CB/2023 filed by the respondent. Ld. Counsel appearing for the respondent has no objection in taking the rejoinder on record. Application allowed. Rejoinder taken on file.

IA (IB) No. 84/CB/2023:
Both sides counsel present. This is an application filed to take on record the rejoinder in respect of reply affidavit of IA(IB) No. 314/CB/2022 filed by the respondent. Ld. Counsel appearing for the respondent has no objection in taking the rejoinder on record. Application allowed. Rejoinder taken on file.

IA (IB) No. 85/CB/2023:
Both sides counsel present. This is an application filed to take on record the rejoinder in respect of reply affidavit of IA(IB) No. 216/CB/2022 filed by the respondent. Ld. Counsel appearing for the respondent has no objection in taking the rejoinder on record. Application allowed. Rejoinder taken on file.

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Satya Ranjan Prasad
Member (Technical)

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P. Mohan Raj
Member (Judicial)

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